

The Incharge, District Courts website Committee.

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

No. 246./CMM/NE/KKD/Delhi

Date: 29/5/19

To,

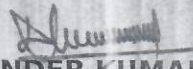
The Director General (Prison)
Central Jail, Tihar,
New Delhi.

Sub: **Provision of linkage of Video Conferencing in forthcoming Summer Vacation - 2019.**

Sir,

Please note that in the forthcoming Summer Vacation-2019 w.e.f. 10.06.2019 to 19.06.2019 (both days inclusive), the work of extension of Remand/Rehnumai of UTPs shall be done through Video Conferencing by the Duty Magistrate in North-East District, Karkardooma Courts, Delhi.

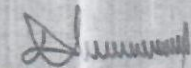
It is therefore, requested to ensure that linkage of Video Conferencing in the forthcoming Summer Vacation-2019, is functioning in North-East District, Karkardooma Courts, Delhi for extension of Remand/Rehnumai of UTPs.


(DEVENDER KUMAR GARG)
Chief Metropolitan Magistrate,
North-East District,
Karkardooma Courts, Delhi
Date: 29.05.2019

No. 246./18/CMM/NE/KKD/Delhi

Copy forwarded for information to:-

- 01 The Registrar, High Court of Delhi thr. The District & Sessions Judge, Delhi.
- 02 The District & Sessions Judge Central/West, Tis Hazari Court, Delhi.
- 03 The District & Sessions Judge East/SHD/NE, Karkardooma Courts, Delhi
- 04 The District & Sessions Judge PHC/North, North-West Rohini/South-West Dwarka/South, South-East Saket, Rouse Avenue, Delhi.
- 05 All CMMs Central/West THC, South-West Dwarka, North/North-West Rohini, New Delhi Patiala House, East/SHD KKD, South/South-East Saket, Delhi.
- 06 The Secretary DLSA East/SHD/NE, Karkardooma Courts, Delhi.
- 07 All the Metropolitan Magistrates North East, Karkardooma Courts, Delhi.
- 08 The DCP N/E through Chowki Incharge, Karkardooma Courts, Delhi.
- 09 The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 The Incharge Computer Branch, Karkardooma Courts, Delhi.
- 11 Superintendent/Incharge Admn. and Care Taking Branch N/E, KKD Courts, Delhi.
- 12 Incharge Pool Car, Karkardooma Courts, Delhi
- 13 Incharge Cash Branch, Karkardooma Courts, Delhi.
- 14 Director of Prosecution, Delhi thr. Prosecution Branch, KKD Courts Delhi.
- 15 Chief Public Prosecutor East/NE/SHD, Karkardooma Courts, Delhi.
- 16 Secretary Shahdara Bar Association, Karkardooma Courts, Delhi.
- 17 Superintendent Central Jail, Delhi.
- 18 The I.G (Prison), Tihar Jail, Delhi.
- 19 Lock Up Incharge, Karkardooma Courts, Delhi.
- 20 Information Center, Karkardooma Courts, Delhi.
- 21 For uploading on LAYERS.
- 22 For uploading on centralized web-site through LAYERS.
- 23 The Notice Board, Karkardooma Court Complex, Delhi
- 24 Office Order File.


(DEVENDER KUMAR GARG)
Chief Metropolitan Magistrate,
North-East District,
Karkardooma Courts, Delhi